

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1283 (MB)/2017
MA 649/2018, 736/2018,
737/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.07.2018

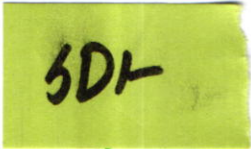
NAME OF THE PARTIES: Axis Bank Ltd
Vs
BSR Diagnostics Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

25. MA 649/2018, MA 736/2018, MA 737/2018 in C.P (IB)-
1283(MB)/2017

At request of the parties, list this matter on 20.8.2018.


SDH

RAVIKUMAR DURAISAMY
Member (Technical)


SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)